NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 281/(MAH)/2017 CA No.

CORAM:

Present:

Ms. INA MALHOTRA

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.06.2017

NAME OF THE PARTIES:

Abdullabhai Abdul Kader

V/s.

Mohan Aromatic Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

2 Swati Sutar Adv. Roy O.C.

Asheh Bhahi Ddv. for C.D.

Asheh Bhahi Ddv. for C.D.

ORDER

TCP No. 281/I&BP/NCLT/MB/MAH/2017

Ld. Counsel for Respondent submits that no steps have been taken by the Petitioner to effect notice u/S 8 of Code. Ld. Counsel for the Petitioner seeks an adjournment as the arguing Counsel is not present. To come up for hearing on 27.06.2017.

Sd/Ina Malhotra

Member (Judicial)